

ORDER SHEET

O.A / MA / RA / CP NO. 592 OF 2006Applicant/s P. K. Dubey Respds. O. O. 2 & onAdvocate for Applicant/s Sh. R. P. Singh Advocate for Respondent/s Sh. S. S. Agritwari

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>10</u>
	<u>22-10-2009</u> Hon. Mr. A. K. Gaur, J.M. Hon. Mr. D. C. Lakha, Asst. List has been revised. Name for the applicant to press this O.A. Shri A. N. Ambastar holding brief of Shri S. S. Agritwari, Counsel for the respondents is present. The O.A. is dismissed in default and for non- prosecution.  A.M.  J.M. 	